

ITEM NO.13

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1225/2024

DHEERAJ SRIVASTAVA

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

Date : 24-07-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sudhir Kulshreshtha, AOR

For Respondent(s)

Mr. Niranjan Sahu, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on sole respondent, but none has entered appearance.

As per office report, original records from the High Court and Trial Court has been sent in Criminal Appeal No.997/2017 filed by another accused against the same judgement.

Parties are at liberty to file additional documents, if any.

Hence, process the matter for listing before the Hon'ble Court, as per rules.

SUJATA SINGH
Registrar

pm